## **DISCLAIMER**

This list is based on the Schedule 1 of ITC(HS) Classifications of Export & Import Items. Due care has been taken to compile this list. However, this list may be cross checked with the actual Schedule 1 of ITC(HS) Classifications of Export & Import Items and Notifications thereof. No claim from any quarter of whatsoever nature will be entertained on the plea of any such error/omission.

## **Restricted Items for Imports**

Total ITC (HS) Codes: 407 (As on 12.06.2019)

1.	0101 10 10	Horses	Restricted	
2.	0101 10 10	Asses	Restricted	
3.	0101 10 20	Other	Restricted	
4.	0101 90 10	Horses for Polo	Restricted	
5.	0101 90 20	Asses, Mules and hinnies	Restricted	
J.	0101 90 20	livestock	Nestricted	
6.	0101 90 90	Other	Restricted	
7.	0102 10 10	Bulls, adult	Restricted	
8.	0102 10 10	Cows, adult	Restricted	
9.	0102 10 20	Buffaloes, adult and calves	Restricted	
10.		Other	Restricted	
11.		Bulls, adult	Restricted	
12.	0102 90 20	Buffaloes, adults and	Restricted	
12.	0102 90 20	calves	Nestricted	
13.	0102 90 90	Other	Restricted	
14.		Pure bred breeding animals	Restricted	
15.		Weighing less than 50 Kg.	Restricted	
	0103 92 00	Weighing 50 Kg or more	Restricted	
17.		Sheep including lamb for	Restricted	
17.	0104 10 10	breeding purpose	restricted	
18	0104 10 90	Other	Restricted	
19.		Goats	Restricted	
20.	0105 11 00	Fowls of the species Gallus	Restricted	Grand parent stock of poultry is,
20.	01001100	domesticus	restricted	however, freely importable.
21.	0105 12 00	Turkeys	Restricted	Grand parent stock of poultry is,
	0100 12 00	Tarkeyo	rtootriotod	however, freely importable.
22.	0105 19 00	Other	Restricted	Grand parent stock of poultry is,
			. 100010	however, freely importable.
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23.	0105 94 00	Fowls of the species Gallus	Restricted	
		domesticus		
24.	0105 99 00	Other	Restricted	
25.		Primates	Restricted	Import of Wild Animals (including their
				parts and products) as defined in the
				Wild Life (Protection) Act, 1972 is
				prohibited.
				·
26.	0106 12 00	Whales, dolphins and	Restricted	Import of Wild Animals (including their
20.	01001200	Whales, dolphins and porpoises (mammals of the	Vesuicied	parts and products) as defined in the
		order cetacea); manatees		Wild Life (Protection) Act, 1972 is
		and dugongs (mammals of		prohibited.
		the order Sirenia)		promoned.
27.	0106 19 00	Other	Restricted	Import of Wild Animals (including their
۷1.	0100 18 00	Outel	เรอเกษเซน	import or which Arminals (including their

28. 0106 20 00 Reptiles (including snakes and turtles)  28. 0106 20 00 Reptiles (including snakes and turtles)  29. 0106 31 00 Birds of prey  29. 0106 31 00 Birds of prey  29. 0106 32 00 Psittaciformes (including parrots, parakeets, macaws and cockatoos)  30. 0106 32 00 Psittaciformes (including parrots, parakeets, macaws and cockatoos)  31. 0106 39 00 Other  32. 0106 30 00 Bees and other insects, not elsewhere included or specified  33. 0106 90 20 Pure-line Stock  34. 0106 90 90 Other  35. 0201 10 00 Carcasses and half-carcasses(fined)  36. 0201 20 00 Other Restricted  37. 0201 30 00 Boneless (chilled)  38. 0202 20 00 Other Carcasses and half-carcasses(fined)  39. 0202 20 00 Other Restricted  20. 0106 90 00 Other Restricted  20. 0106 90 00 Reptiles (including their parts and products) as defined in the Wild Life (Protection) Act, 1972 is prohibited.  39. 0202 20 00 Other Restricted  30. 0106 90 90 Restricted  31. 0106 90 90 Other Restricted  32. 0106 90 90 Restricted  33. 0106 90 90 Other Restricted  34. 0106 90 90 Other Restricted  35. 0201 10 00 Carcasses and half-carcasses(chilled)  36. 0201 20 00 Other Restricted  37. 0201 30 00 Boneless (chilled)  38. 0202 20 00 Other Restricted  39. 0202 20 00 Other Restricted  40. 0202 30 00 Boneless (frozen)  40. 0202 30 00 Other Restricted  41. 0206 10 00 Other Restricted  42. 0202 30 00 Boneless (frozen)  44. 0202 30 00 Other Restricted  45. Restricted  46. Restricted  47. 0206 10 00 Other Restricted  48. Restricted  49. 0202 30 00 Other Restricted  40. 0202 30 00 Other Restricted					
and turtles)  and turtles)  and turtles)  of the chapter. Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act, 1972 is prohibited.  29. 0106 31 00  Birds of prey  Restricted  Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act, 1972 is prohibited.  30. 0106 32 00  Psittaciformes (including parrots, parakeets, macaws and cockatoos)  Psittaciformes (including parrots, parakeets, macaws and cockatoos)  Restricted  31. 0106 39 00  Other  Restricted  Subject to Import Licensing Note No. 6 of the chapter. Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act, 1972 is prohibited.  32. 0106 90 10  Bees and other insects, not elsewhere included or specified  Restricted  Subject to Import Licensing Note No. 6 of the chapter. Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act, 1972 is prohibited.  33. 0106 90 20  Pure-line Stock  Restricted  Restricted  Restricted  Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act, 1972 is prohibited.  34. 0106 90 90  Other  Restricted  Restricted  Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act, 1972 is prohibited.  35. 0201 10 00  Carcasses and half-carcasses(chilled)  Restricted					Wild Life (Protection) Act, 1972 is
parts and products) as defined in the Wild Life (Protection) Act, 1972 is prohibited.  30. 0106 32 00 Psittaciformes (including parrots, parakeets, macaws and cockatoos)  31. 0106 39 00 Other  31. 0106 39 00 Other  Restricted  32. 0106 90 10 Bees and other insects, not elsewhere included or specified  33. 0106 90 20 Pure-line Stock  34. 0106 90 20 Pure-line Stock  Restricted  35. 0201 10 00 Carcasses and half-carcasses(chilled)  36. 0201 20 00 Other Carcasses (chilled)  37. 0201 30 00 Boneless (chilled)  38. 0202 10 00 Cher cuts with bone in (chiff) 20 202 20 00 Other cuts with bone in inforces.  39. 0202 20 00 Other cuts with bone in inforces.  30. 0106 90 00 Bestire task of the chapter in the wild bestired in the wild Life (Protection) Act.  39. 0202 20 00 Other cuts with bone in inforces.  39. 0202 20 00 Boneless(frozen)  39. 0202 20 00 Boneless(frozen)  Restricted in	28.	0106 20 00	. ` ` `	Restricted	of the chapter. Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act,
parrots, parakeets, macaws and cockatoos)    Parrots, parakeets, macaws and cockatoos   parrots, p	29.	0106 31 00	Birds of prey	Restricted	parts and products) as defined in the Wild Life (Protection) Act, 1972 is
of the chapter. Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act, 1972 is prohibited.  32. 0106 90 10 Bees and other insects, not elsewhere included or specified specifie	30.	0106 32 00	parrots, parakeets, macaws	Restricted	of the chapter. Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act,
elsewhere included or specified  elsewhere included or specified  of the chapter. Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act, 1972 is prohibited.  33. 0106 90 20  Pure-line Stock  Restricted  Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act  Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act  Restricted  35. 0201 10 00  Carcasses and half-carcasses(chilled)  Carcasses(chilled)  Restricted  37. 0201 30 00  Boneless (chilled)  Restricted	31.	0106 39 00	Other	Restricted	of the chapter. Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act,
parts and products) as defined in the Wild Life (Protection) Act  34. 0106 90 90 Other Restricted Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act  35. 0201 10 00 Carcasses and half-carcasses(chilled)  36. 0201 20 00 Other cuts with bone in (chilled)  37. 0201 30 00 Boneless (chilled) Restricted  38. 0202 10 00 Carcasses and half-carcasses(frozen)  39. 0202 20 00 Other cuts with bone in (frozen)  40. 0202 30 00 Boneless(frozen) Restricted	32.	0106 90 10	elsewhere included or	Restricted	of the chapter. Import of Wild Animals (including their parts and products) as defined in the Wild Life (Protection) Act,
parts and products) as defined in the Wild Life (Protection) Act  35. 0201 10 00	33.	0106 90 20	Pure-line Stock	Restricted	parts and products) as defined in the
Carcasses(chilled)   Gestricted   Chilled   Carcasses   Chilled   Restricted   Chilled   Carcasses   Chilled   Restricted   Gestricted   Carcasses					parts and products) as defined in the
(chilled)         Restricted           37. 0201 30 00         Boneless (chilled)         Restricted           38. 0202 10 00         Carcasses and half-carcasses (frozen)         Restricted           39. 0202 20 00         Other cuts with bone in (frozen)         Restricted           40. 0202 30 00         Boneless (frozen)         Restricted	35.	0201 10 00		Restricted	
37.         0201 30 00         Boneless (chilled)         Restricted           38.         0202 10 00         Carcasses and half-carcasses (frozen)         Restricted           39.         0202 20 00         Other cuts with bone in (frozen)         Restricted           40.         0202 30 00         Boneless (frozen)         Restricted	36.	0201 20 00		Restricted	
38. 0202 10 00 Carcasses and half-carcasses(frozen)  39. 0202 20 00 Other cuts with bone in(frozen)  40. 0202 30 00 Boneless(frozen) Restricted	37	0201 30 00	,	Restricted	
39. 0202 20 00 Other cuts with bone in(frozen)  40. 0202 30 00 Boneless(frozen) Restricted			Carcasses and half-		
40. 0202 30 00 Boneless(frozen) Restricted	39.	0202 20 00	Other cuts with bone	Restricted	
	40.	0202 30 00	,	Restricted	
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A2. 0206 21 00	
43.         0206 22 00         Livers         Restricted           44.         0206 29 00         Other         Restricted           45.         0206 30 00         Edible affal of swine, fresh or chilled         Restricted           45.         0206 30 00         Edible affal of swine, fresh or chilled         Restricted           45.         0206 30 00         Meat of bovine animals         Restricted           47.         0301 10 00         Ornamental Fish         Restricted           48.         0301 91 00         Trout (Salmo trutta, Oncorhynchus mykiss, Oncorhynchus aguabonita, Oncorhynchus aguabonita, Oncorhynchus aguabonita, Oncorhynchus chrysogaster)         Restricted           49.         0301 92 00         Eels (Anguilla spp.)         Restricted           50.         0301 93 00         Carp         Restricted           51.         0301 94 00         Bluefin tunas (Thunnus taccovii)         Restricted           52.         0301 95 00         Southern bluefin tunas (Thunnus taccovii)         Restricted           53.         0301 99 00         Other         Restricted           54.         0407 00 10         Birds eggs, in shell, fresh, preserved or cooked of the species gallus domesticus and ducks for hatching         Restricted           55.         0407 00 90         Other	
44.         0206 29 00         Other         Restricted           45.         0206 30 00         Edible affal of swine, fresh or chilled         Restricted           46.         0210 20 00         Meat of bovine animals         Restricted           47.         0301 10 00         Ornamental Fish         Restricted           48.         0301 91 00         Trout (Salmo trutta, Oncorhynchus mykiss, Oncorhynchus clarki, Oncorhynchus galae, Oncorhynchus aguabonita, Oncorhynchus apache and Oncorhynchus chrysogaster)         Restricted           49.         0301 92 00         Eels (Anguilla spp.)         Restricted           51.         0301 93 00         Carp         Restricted           51.         0301 94 00         Bluefin tunas(Thunnus thynnus)         Restricted           52.         0301 95 00         Southern bluefin tunas (Thunnus maccoyii)         Restricted           54.         0407 00 10         Birds eggs, in shell, fresh, preserved or cooked of the species gallus domesticus and ducks for hatching         Restricted           55.         0407 00 20         Birds eggs, in shell, fresh, preserved or cooked of the species gallus and ducks other than for hatching         Restricted           56.         0407 00 90         Other         Restricted           57.         0410 00 20         Turtle eggs and salanganes' nests (birds' nests)	
45. 0206 30 00 Edible affal of swine, fresh or chilled 46. 0210 20 00 Meat of bovine animals Restricted 47. 0301 10 00 Ornamental Fish Restricted 48. 0301 91 00 Trout (Salmo trutta, Oncorhynchus mykiss, Oncorhynchus aguabonita, Oncorhynchus aguabonita, Oncorhynchus aguabonita, Oncorhynchus apache and Oncorhynchus apache and Oncorhynchus chrysogaster) 49. 0301 92 00 Eels (Anguilla spp.) Restricted 50. 0301 93 00 Carp Restricted thynnus) 51. 0301 94 00 Bluefin tunas(Thunnus Restricted thynnus) 52. 0301 95 00 Southern bluefin tunas (Thunnus maccoyii) 53. 0301 99 00 Other Restricted (Thunnus maccoyii) 54. 0407 00 10 Birds eggs, in shell, fresh, preserved or cooked of the species gallus domesticus and ducks for hatching 55. 0407 00 20 Birds eggs, in shell, fresh, preserved or cooked of the species gallus and ducks other than for hatching 56. 0407 00 90 Other Restricted preserved or cooked of the species gallus and ducks other than for hatching 57. 0410 00 20 Turtle eggs and salanganes' nestricted nests (birds' nests) 58. 0410 00 90 Other Restricted casings 60. 0504 00 10 Guts of cattle for natural food Restricted casings 60. 0504 00 90 Other Restricted 61. 0504 00 90 Other Restricted 62. 0504 00 90 Other Restricted 63. 0511 10 00 Bovine semen Restricted 64. 0511 91 90 Other Restricted 65. 0511 99 91 Frozen semen other than bovine embryo 67. 0511 99 99 Other Restricted	
A6. 0210 20 00   Meat of bovine animals   Restricted	
47.         0301 10 00         Ornamental Fish         Restricted           48.         0301 91 00         Trout (Salmo trutta, Oncorhynchus mykiss, Oncorhynchus clarki, Oncorhynchus aguabonita, Oncorhynchus aguabonita, Oncorhynchus apache and Oncorhynchus chrysogaster)           49.         0301 92 00         Eels (Anguilla spp.)         Restricted           50.         0301 93 00         Carp         Restricted           51.         0301 94 00         Bluefin tunas (Thunnus thynnus)         Restricted           52.         0301 95 00         Southern bluefin tunas (Thunnus maccoyii)         Restricted           53.         0301 95 00         Other         Restricted           54.         0407 00 10         Birds eggs, in shell, fresh, preserved or cooked of the species gallus domesticus and ducks for hatching         Restricted           55.         0407 00 20         Birds eggs, in shell, fresh, preserved or cooked of the species gallus and ducks other than for hatching         Restricted           56.         0407 00 90         Other         Restricted           57.         0410 00 20         Turtle eggs and salanganes' nests (birds' nests)         Restricted           58.         0410 00 90         Other         Restricted           60.         0504 00 39         Other         Restricted           61. <t< td=""><td></td></t<>	
48. 0301 91 00 Trout ( Salmo trutta, Oncorhynchus mykiss, Oncorhynchus clarki, Oncorhynchus aguabonita, Oncorhynchus aguabonita, Oncorhynchus aguabonita, Oncorhynchus apache and Oncorhynchus chrysogaster)  49. 0301 92 00 Eels (Anguilla spp.) Restricted 50. 0301 93 00 Carp Restricted thynnus Restricted thynnus)  52. 0301 95 00 Southern bluefin tunas (Thunnus maccoyii)  53. 0301 99 00 Other Restricted preserved or cooked of the species gallus domesticus and ducks for hatching  55. 0407 00 20 Birds eggs, in shell, fresh, preserved or cooked of the species gallus and ducks other than for hatching  56. 0407 00 90 Other Restricted preserved or cooked of the species gallus and ducks other than for hatching  57. 0410 00 20 Turtle eggs and salanganes' nests (birds' nests)  58. 0410 00 90 Other Restricted casings  59. 0504 00 10 Guts of cattle for natural food casings  60. 0504 00 39 Other Restricted decasings  61. 0504 00 49 Other Restricted decasings  62. 0504 00 59 Other Restricted decasings Other Restricted dec	
Oncorhynchus clarki, Oncorhynchus aguabonita, Oncorhynchus aguabonita, Oncorhynchus aguabonita, Oncorhynchus apache and Oncorhynchus chrysogaster)  49. 0301 92 00 Eels (Anguilla spp.) Restricted 50. 0301 93 00 Carp Restricted 51. 0301 94 00 Bluefin tunas (Thunnus thynnus)  52. 0301 95 00 Southern bluefin tunas (Thunnus maccoyii)  53. 0301 99 00 Other Restricted 54. 0407 00 10 Birds eggs, in shell, fresh, preserved or cooked of the species gallus domesticus and ducks for hatching  55. 0407 00 20 Birds eggs, in shell, fresh, preserved or cooked of the species gallus and ducks other than for hatching  56. 0407 00 90 Other Restricted 57. 0410 00 20 Turtle eggs and salanganes' nests (birds' nests)  58. 0410 00 90 Other Restricted 59. 0504 00 10 Guts of cattle for natural food casings 60. 0504 00 39 Other Restricted 61. 0504 00 49 Other Restricted 62. 0504 00 59 Other Restricted 63. 0511 10 00 Bovine semen Restricted 64. 0511 99 91 Frozen semen other than bovine embryo 67. 0511 99 99 Other Restricted 66. 0511 99 91 Frozen semen other than bovine embryo 67. 0511 99 99 Other Restricted	
50.         0301 93 00         Carp         Restricted           51.         0301 94 00         Bluefin tunas(Thunnus thynnus)         Restricted           52.         0301 95 00         Southern bluefin tunas (Thunnus maccoyii)         Restricted           53.         0301 99 00         Other         Restricted           54.         0407 00 10         Birds eggs, in shell, fresh, preserved or cooked of the species gallus domesticus and ducks for hatching         Restricted           55.         0407 00 20         Birds eggs, in shell, fresh, preserved or cooked of the species gallus and ducks other than for hatching         Restricted           56.         0407 00 90         Other         Restricted           57.         0410 00 20         Turtle eggs and salanganes' nests (birds' nests)         Restricted           58.         0410 00 90         Other         Restricted           59.         0504 00 10         Guts of cattle for natural food casings         Restricted           60.         0504 00 39         Other         Restricted           61.         0504 00 49         Other         Restricted           62.         0504 00 59         Other         Restricted           63.         0511 10 00         Bovine semen         Restricted           65.	
51.         0301 94 00         Bluefin tunas(Thunnus thynnus)         Restricted           52.         0301 95 00         Southern bluefin tunas (Thunnus maccoyii)         Restricted           53.         0301 99 00         Other         Restricted           54.         0407 00 10         Birds eggs, in shell, fresh, preserved or cooked of the species gallus domesticus and ducks for hatching         Restricted           55.         0407 00 20         Birds eggs, in shell, fresh, preserved or cooked of the species gallus and ducks other than for hatching         Restricted           56.         0407 00 90         Other         Restricted           57.         0410 00 20         Turtle eggs and salanganes' nests (birds' nests)         Restricted           58.         0410 00 90         Other         Restricted           59.         0504 00 10         Guts of cattle for natural food casings         Restricted           60.         0504 00 39         Other         Restricted           61.         0504 00 49         Other         Restricted           62.         0504 00 59         Other         Restricted           63.         0511 10 00         Bovine semen         Restricted           64.         0511 99 91         Frozen semen other than bovine embryo         Restricted	
thynnus   Southern bluefin tunas   Restricted	
(Thunnus maccoyii)         Restricted           53. 0301 99 00         Other         Restricted           54. 0407 00 10         Birds eggs, in shell, fresh, preserved or cooked of the species gallus domesticus and ducks for hatching         Restricted           55. 0407 00 20         Birds eggs, in shell, fresh, preserved or cooked of the species gallus and ducks other than for hatching         Restricted           57. 0410 00 20         Turtle eggs and salanganes' nests (birds' nests)         Restricted           58. 0410 00 90         Other         Restricted           59. 0504 00 10         Guts of cattle for natural food casings         Restricted           60. 0504 00 39         Other         Restricted           61. 0504 00 49         Other         Restricted           62. 0504 00 59         Other         Restricted           63. 0511 10 00         Bovine semen         Restricted           64. 0511 91 90         Other         Restricted           65. 0511 99 91         Frozen semen other than bovine embryo         Restricted           67. 0511 99 99         Other         Restricted	
53.         0301 99 00         Other         Restricted           54.         0407 00 10         Birds eggs, in shell, fresh, preserved or cooked of the species gallus domesticus and ducks for hatching         Restricted           55.         0407 00 20         Birds eggs, in shell, fresh, preserved or cooked of the species gallus and ducks other than for hatching         Restricted           57.         0410 00 20         Turtle eggs and salanganes' nests (birds' nests)         Restricted           58.         0410 00 90         Other         Restricted           59.         0504 00 10         Guts of cattle for natural food casings         Restricted           60.         0504 00 39         Other         Restricted           61.         0504 00 49         Other         Restricted           62.         0504 00 59         Other         Restricted           63.         0511 10 00         Bovine semen         Restricted           64.         0511 99 90         Other         Restricted           65.         0511 99 91         Frozen semen other than bovine embryo         Restricted           67.         0511 99 99         Other         Restricted	
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57.         0410 00 20         Turtle eggs and salanganes' nests (birds' nests)         Restricted           58.         0410 00 90         Other         Restricted           59.         0504 00 10         Guts of cattle for natural food casings         Restricted           60.         0504 00 39         Other         Restricted           61.         0504 00 49         Other         Restricted           62.         0504 00 59         Other         Restricted           63.         0511 10 00         Bovine semen         Restricted           64.         0511 91 90         Other         Restricted           65.         0511 99 29         Other         Restricted           66.         0511 99 91         Frozen semen other than bovine embryo         Restricted           67.         0511 99 99         Other         Restricted	
58.         0410 00 90         Other         Restricted           59.         0504 00 10         Guts of cattle for natural food casings         Restricted           60.         0504 00 39         Other         Restricted           61.         0504 00 49         Other         Restricted           62.         0504 00 59         Other         Restricted           63.         0511 10 00         Bovine semen         Restricted           64.         0511 91 90         Other         Restricted           65.         0511 99 29         Other         Restricted           66.         0511 99 91         Frozen semen other than bovine embryo         Restricted           67.         0511 99 99         Other         Restricted	
59.         0504 00 10         Guts of cattle for natural food casings         Restricted           60.         0504 00 39         Other         Restricted           61.         0504 00 49         Other         Restricted           62.         0504 00 59         Other         Restricted           63.         0511 10 00         Bovine semen         Restricted           64.         0511 91 90         Other         Restricted           65.         0511 99 29         Other         Restricted           66.         0511 99 91         Frozen semen other than bovine embryo         Restricted           67.         0511 99 99         Other         Restricted	
casings         Restricted           60. 0504 00 39         Other         Restricted           61. 0504 00 49         Other         Restricted           62. 0504 00 59         Other         Restricted           63. 0511 10 00         Bovine semen         Restricted           64. 0511 91 90         Other         Restricted           65. 0511 99 29         Other         Restricted           66. 0511 99 91         Frozen semen other than bovine embryo         Restricted           67. 0511 99 99         Other         Restricted	
61. 0504 00 49 Other Restricted 62. 0504 00 59 Other Restricted 63. 0511 10 00 Bovine semen Restricted 64. 0511 91 90 Other Restricted 65. 0511 99 29 Other Restricted 66. 0511 99 91 Frozen semen other than bovine embryo 67. 0511 99 99 Other Restricted	
62.       0504 00 59       Other       Restricted         63.       0511 10 00       Bovine semen       Restricted         64.       0511 91 90       Other       Restricted         65.       0511 99 29       Other       Restricted         66.       0511 99 91       Frozen semen other than bovine embryo       Restricted         67.       0511 99 99       Other       Restricted	
63.       0511 10 00       Bovine semen       Restricted         64.       0511 91 90       Other       Restricted         65.       0511 99 29       Other       Restricted         66.       0511 99 91       Frozen semen other than bovine embryo       Restricted         67.       0511 99 99       Other       Restricted	
64.       0511 91 90       Other       Restricted         65.       0511 99 29       Other       Restricted         66.       0511 99 91       Frozen semen other than bovine embryo       Restricted         67.       0511 99 99       Other       Restricted	
65.       0511 99 29       Other       Restricted         66.       0511 99 91       Frozen semen other than bovine embryo       Restricted         67.       0511 99 99       Other       Restricted	
66. 0511 99 91 Frozen semen other than bovine embryo 67. 0511 99 99 Other Restricted	
bovine embryo 67. 0511 99 99 Other Restricted	
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Other wit	Import permitted for sowing or planting without a licence in accordance with import permit granted under Plants,

				Quarantine (Regulation of Imports into India) Order, 2003.
69.		Cactus	Restricted	Import will be subject to the provisions of Convention of International Trade in Endangered Species of Wild Fauna & Flora (CITES).
70.	0701 10 00	Potatoes, fresh or chilled Seed	Restricted	Import permitted for sowing or planting without a licence in accordance with a import permit granted under Plants, Quarantine (Regulation of Imports into India) Order, 2003.
71.	0701 90 00	Other	Restricted	,
72.		Peas (Pisum sativum)	Restricted	Restricted till 31.12.2018 and subject to Policy Condition 4 of this Chapter
73.		Beans of the species Vigna mungo (L.) Hepper or Vigna radiate (L.) Wilczek Beans of the species Vigna mungo (L.) Hepper or Vigna radiate (L.) Wilczek	Restricted	Import of Urad/Moong is subject to Policy Condition 03 of this Chapter
74.	07136000	Pigeon Peas(Cajanus cajan)/Toor Dal	Restricted	subject to Policy Condition 02 of this Chapter
75.	07139010	Split	Restricted	Import of Beans of the species Vigna the species Vigna mungo (L.) Hepper or Vigna radiate (L.) Wilczek Beans of the species Vigna mungo (L.) Hepper or Vigna radiate (L.) Wilxzek is subject to Policy Condition No. 3.
76.	07139090	Other	Restricted	Import of Beans of the species Vigna mungo (I.) Hepper of Vigna radiate (L.) Wilxzek Beans of the species Vigna mungo (L.) Hepper or Vigna radiate (I.) Wilczek is subject to Policy Condition No. 3.
77.	09101110	Fresh	Restricted	However, import of wholly produced ginger from Nepal is Free subject to Article IV & V of Indo-Nepal Treaty of Trade
78.	0909 10 11	seeds of anise	Restricted	Import permitted for sowing without a licence in accordance with import permit granted under Plants Quarantine (Regulation of Imports into India) Order, 2003.
79.	0909 10 21	seeds of badian:	Restricted	Import permitted for sowing without a licence in accordance with import permit granted under Plants, Quarantine (Regulation of Imports into India) Order, 2003.
80.	0909 20 10	seeds of coriander:	Restricted	Import permitted for sowing without a licence in accordance with import permit

				granted under Plants, Quarantine (Regulation of Imports into India) Order, 2003.
81.	0909 30 11	seeds of Cumin, black	Restricted	Import permitted for sowing without a licence in accordance with import permit granted under Plants, Quarantine (Regulation of Imports into India) Order, 2003.
82.	0909 30 21	seeds of Cumin, other than black:	Restricted	Import permitted for sowing without a licence in accordance with import permit granted under Plants, Quarantine (Regulation of Imports into India) Order, 2003.
83.	0909 40 10	seeds of caraway:	Restricted	Import permitted for sowing without a licence in accordance with import permit granted under Plants, Quarantine (Regulation of Imports into India) Order, 2003.
84.	0909 50 11	seeds of Fennel	Restricted	Import permitted for sowing without a licence in accordance with import permit granted under Plants, Quarantine (Regulation of Imports into India) Order, 2003.
85.	0909 50 21	seeds of Juniper berries:	Restricted	Import permitted for sowing without a licence in accordance with import permit granted under Plants, Quarantine (Regulation of Imports into India) Order, 2003.
86.	0910 10 10	Ginger:Fresh	Restricted	
87.	0910 99 26	Рорру	Restricted	
88.	1001 10 10	Durum wheat- Of seed quality	Restricted	Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plants, Fruits and Seeds (Regulation of import into India) Order, 1989.
89.	1001 90 10	Wheat of seed quality	Restricted	Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plants, Fruits and Seeds (Regulation of import into India) Order, 1989.
90.	1001 90 31	Meslin-Of seed quality	Restricted	Import subject to conditions at Licensing note (2) below. Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988

91.	1002 00 10	Rye-Of seed quality	Restricted	and in accordance with import permit granted under Plants, Fruits and Seeds (Regulation of import into India) Order, 1989.  Import subject to conditions at Licensing note (2) below. Import permitted for
				sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plants, Fruits and Seeds (Regulation of import into India) Order, 1989.
92.	1003 00 10	Barley-Of seed quality	Restricted	Import subject to conditions at Licensing note (2) below. Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plants, Fruits and Seeds (Regulation of import into India) Order, 1989.
93.	1004 00 10	Oats-Of seed quality	Restricted	Import subject to conditions at Licensing note (2) below. Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plants, Fruits and Seeds (Regulation of import into India) Order, 1989.
94.	1005 10 00	Maize(corn)Seed	Restricted	Import subject to conditions at Licensing note (2) below. Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plants, Fruits and Seeds (Regulation of import into India) Order, 1989.
95.	1006 10 10	Rice in husk Of seed quality	Restricted	Import subject to conditions at Licensing note (2) below. Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plants, Fruits and Seeds (Regulation of import into India) Order, 1989.

96.	1007 00 10	Grain Sorghum-Of seed quality	Restricted	Import subject to conditions at Licensing note (2) below. Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plants, Fruits and Seeds (Regulation of import into India) Order, 1989.
97.	1008 10 10	Buckwheat-Of seed quality	Restricted	Import subject to conditions at Licensing note (2) below. Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plants, Fruits and Seeds (Regulation of import into India) Order, 1989.
98.	1008 20 11	Jawar-Of seed quality	Restricted	Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plants, Fruits and Seeds (Regulation of import into India) Order, 1989.
99.	1008 20 21	Bajra-Of seed quality	Restricted	Import subject to conditions at Licensing note (2) below. Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plants, Fruits and Seeds (Regulation of import into India) Order, 1989.
100	1008 20 31	Ragi (Finger Millet)-Of seed quality	Restricted	Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plants, Fruits and Seeds (Regulation of import into India) Order, 1989.
101	1008 30 10	Canary seed-Of seed quality	Restricted	Import subject to conditions at Licensing note (2) below. Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plants, Fruits and Seeds (Regulation of import into India) Order,

				1989.
102	1008 90 10	Other cereals -Of seed quality	Restricted	Import subject to conditions at Licensing note (2) below. Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plants, Fruits and Seeds (Regulation of import into India) Order, 1989.
103	1106 20 10	Flour, meal, powder of sago	Restricted	
	1106 20 90	Roots and tubers of dried leguminous vegetables	Restricted	
105	1201 00 10	Soyabeans-Of seed quality	Restricted	Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
106	1202 10 10	HPS- Of seed quality	Restricted	Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
107	1202 10 91	Groundnut-Of seed quality	Restricted	Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
108	1204 00 10	Linseed-Of seed quality	Restricted	Import subject to conditions at Licensing note (4) below. Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
	1207 20 10	Cotton- Of seed quality	Restricted	Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
110	1207 40 10	Sesamum -Of seed quality	Restricted	Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted

				under Plant Quarantine (Regulation of Imports into India) Order, 2003.
111	1207 50 10	Mustard-Of seed quality	Restricted	Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
112	1209 10 00	Sugar beet seed	Restricted	Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
113	1209 91 40	Seeds, fruit and spores -Of pea	Restricted	Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
114	1209 99 90	Other (Seeds, fruit and spores)	Restricted	Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003. However, import of Pomegranate seeds will be free.
115	1211 30 00	Coca leaf (pants & parts)	Restricted	
	1211 40 00	Poppy straw	Restricted	
117	1211 90 15	Jojoba seed	Restricted	Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
118	1211 90 19	Other	Restricted	
119	12119044	Serpentina Roots (Rauvolfia serpentina and other species of rauvolfia)	Restricted	Import will be subject to the provisions of Convention of International Trade in Endangered Species of Wild Fauna & Flora (CITES).
120	12119046	Kuth Root	Restricted	Import will be subject to the provisions of Convention of International Trade in Endangered Species of Wild Fauna & Flora (CITES) and Wildlife (Protection) Act 1972.
121	12119080	Agarwood	Restricted	Import will be subject to the provisions of Convention of International Trade in Endangered Species of Wild Fauna & Flora (CITES).

122	1302 11 00	Opium	Restricted	
123	1504 20 10	Fish Body Oil (Crude)	Restricted	
124	1602 50 00	meat, meat offal or blood -Of bovine animals	Restricted	
	2207 20 00	Ethyl alcohol and other spirits, denatured, of any strength.	Restricted	
126	2514 00 00	Slate, whether or not roughly trimmed or merely cut, by sawing or otherwise, into blocks or slabs of a rectangular (including square) shape	Restricted	
127	2515 11 00	Marble and travertine -Crude or roughly trimmed	Restricted	Import of marble will be subject to the conditions laid down in Policy Circular No.12 (RE-08)/2004-2009 date 27.06.2008, Policy Circular No.13 (RE-2008)/2004-09 dated 30.6.2008, Policy Circular No.20(RE-2008)/2004-09 dated 16.07.2008, Policy Circular No.25 (RE-2008)/2004-09 dated 08.08.2008, Policy Circular No. 28 (RE-2008)/2004-09 dated 20.08.2008, Policy Circular No. 65 (RE-2008)/2004-09 dated 26.02.09 and Policy Circular No. 67 (RE-2008)/2004-09 dated 2.03.09
128	2515 12 10	Marble and travertine - Blocks	Restricted	Import of marble will be subject to the conditions laid down in Policy Circular No.12 (RE-08)/2004-2009 date 27.06.2008, Policy Circular No.13 (RE-2008)/2004-09 dated 30.6.2008, Policy Circular No.20(RE-2008)/2004-09 dated 16.07.2008, Policy Circular No.25 (RE-2008)/2004-09 dated 08.08.2008, Policy Circular No. 28 (RE-2008)/2004-09 dated 20.08.2008, Policy Circular No. 65 (RE-2008)/2004-09 dated 26.02.09 and Policy Circular No. 67 (RE-2008)/2004-09 dated 2.03.09
129	2515 12 20	Marble and travertine -Slabs	Restricted	Import of marble will be subject to the conditions laid down in Policy Circular No.12 (RE-08)/2004-2009 date 27.06.2008, Policy Circular No.13 (RE-2008)/2004-09 dated 30.6.2008, Policy Circular No.20(RE-2008)/2004-09 dated 16.07.2008, Policy Circular No.25 (RE-2008)/2004-09 dated 08.08.2008, Policy Circular No. 28 (RE-2008)/2004-09 dated 20.08.2008, Policy Circular No. 65

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				(RE-2008)/2004-09 dated 26.02.09 and Policy Circular No. 67 (RE-2008)/2004-09 dated 2.03.09
	2515 12 90	Marble and travertine -Other	Restricted	Import of marble will be subject to the conditions laid down in Policy Circular No.12 (RE-08)/2004-2009 date 27.06.2008, Policy Circular No.13 (RE-2008)/2004-09 dated 30.6.2008, Policy Circular No.20(RE-2008)/2004-09 dated 16.07.2008, Policy Circular No.25 (RE-2008)/2004-09 dated 08.08.2008, Policy Circular No. 28 (RE-2008)/2004-09 dated 20.08.2008, Policy Circular No. 65 (RE-2008)/2004-09 dated 26.02.09 and Policy Circular No. 67 (RE-2008)/2004-09 dated 2.03.09
	2515 20 90	Ecaussine and other calcareous monumental or building stone -Other	Restricted	
	2516 11 00	Crude or roughly trimmed	Restricted	
	2516 12 00	Merely cut, by sawing or otherwise, into blocks or slabs of a rectangular (including square) shape	Restricted	
134	2516 20 00	Sandstone	Restricted	
135	2516 90 10	Pakur stone	Restricted	
136	2516 90 20	Stone boulders	Restricted	
137	2516 90 90	Other	Restricted	
138	2517 41 00	Pebbles, gravel of marble	Restricted	
139	2517 49 00	Other	Restricted	
	2524 90 14	Amosite (In rock form)	Restricted	Import is restricted in terms of Interim PIC Procedure of Rotterdam Convention on Prior Informed Consent procedure for hazardous chemicals and pesticides.
	2524 90 24	Amosite (Fibre raw, beaten or washed or graded to length)	Restricted	Import is restricted in terms of Interim PIC Procedure of Rotterdam Convention on Prior Informed Consent procedure for hazardous chemicals and pesticides.
142	2524 90 34	Amosite (flakes or Powder)	Restricted	Import is restricted in terms of Interim PIC Procedure of Rotterdam Convention on Prior Informed Consent procedure for hazardous chemicals and pesticides.
	2612 10 00	Uranium ores and concentrates	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.
144	2612 20 00	Thorium ores and concentrates (like Monazite sand/ore)	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.
145	2615 90 20	Niobium tantalum ores and concentrates	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.
146	2619 00 10	Converted slag (scull) of	Restricted	

		blast furnace		
147	2619 00 90	Other(slag,dross)	Restricted	
148	2620 11 00	Hard zinc spelter	Restricted	
149	2620 19 00	Other (slag, ash, residues containing arsenic, metals or their compounds	Restricted	Import of zinc ash and zinc skimmings permitted.( Zinc skimmings containing zinc 65% and above, lead and cadmium less than 1.25% and 0.1% respectively).
150	2620 21 00	Leaded gasoline sludges and leaded anti-knock compound sludges	Restricted	
151	2620 29 00	Other (slag, ash residues containing lead mainly)	Restricted	
	2620 30 10	Brass dross	Restricted	Import of ashes and residue containing mainly copper is permitted viz. Spent cleaned metal catalyst containing zinc.
153	2620 30 90	Other((slag, ash residues containing copper)	Restricted	Import of ashes and residue containing mainly copper is permitted viz. Spent cleaned metal catalyst containing zinc.
154	2620 40 10	Aluminum dross	Restricted	
	2620 40 90	Other (slag, ash residues containing aluminium)	Restricted	
156	2620 60 00	containing arsenic mercury, thallium or their mixture of a kind used for the extraction of arsenic or those metals or for the manufacture of their chemical compounds	Restricted	
	2620 91 00	Containing antimony , beryllium, cadmium , chromium or their mixtures	Restricted	
	2620 99 00	Other		Import of spent cleaned metal catalyst containing nickel is permitted without a licence to units registered with Ministry of Environment and Forest, Government of India.
159	2621 10 00	Ash and residues from the incineration of municipal waste	Restricted	
160	2621 90 00	Other	Restricted	
161	2710 20 00	Petroleum oils and oils obtained from bituminous minerals (other than crude) and preparations not elsewhere specified or included containing by weight 70% or more of	Restricted	

		petroleum oils or of oils obtained from bituminous		
		minerals, these oils being the basic constituents of the preparations, containing biodiesel, other than waste oils.		
	710 91 00	Containing polychlorinated biphenyls (PCBs) polychlorinated terphenyls (PCTs)or polybrominated biphenyls (PBBs)	Restricted	Import is restricted in terms of Interim PIC Procedure of Rotterdam Convention on Prior Informed Consent procedure for hazardous chemicals and pesticides.
163 27	710 99 00	Other	Restricted	
	716 00 00	Electrical Energy	Restricted	Import subject to license to be issued by DGFT in consultation with Ministry of External Affairs, Ministry of Power and Department of Commerce, Government of India. However, import from SEZ will be 'Free'.
165 28	344 10 00	Natural uranium and its compounds; alloys, dispersions(including cermets), ceramic products and mixtures containing natural uranium or natural uranium compounds	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.
166 28	344 20 00	Uranium enriched in U235 and its compounds; plutonium and its compounds; alloys, dispersions(including cermets), ceramic products and mixtures containing uranium enriched in U235, plutonium or compounds of these products	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.
167 28	344 30 10	Uranium depleted in U235 and or thorium and their alloys, unwrought or wrought and compounds thereof Compounds of thorium or of uranium depleted in U235:	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.
168 28	344 30 21	Thorium oxide	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.
169 28	344 30 22	Thorium hydroxide	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.
170 28	344 30 23	Thorium nitrate	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.
171 28	344 30 29	Other	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.

Г	172	2844 30 30	Waste and scrap of uranium	Restricted	Import subject to Atomic Energy Act,
	172	2044 00 00	depleted in U235 or of thorium	restricted	1962 and Rules there under.
	173	2844 30 90	Other	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.
		2844 40 00	Radioactive elements and isotopes and compounds other than those of subheadings 2844 10,2844 20 or 2844 30; alloys, dispersions(including cermets), ceramic products amixtures containing these elements, isotopes or compounds; radioactive residues	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.
		2844 50 00	Spent (irradiated) fuel elements (cartridges) of nuclear reactors	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.
		2845 10 00	Heavy water (deuterium oxide)	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.
		2845 90 10	Nuclear fuels not elsewhere included or specified	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.
		2845 90 90	Other	Restricted	Import subject to Atomic Energy Act, 1962 and Rules there under.
		2903 14 00	Carbon tetrachloride (CCI4 – Tetrachloromethane)	Restricted	Import is permitted by actual users agains a licence from a country which is a party to the "Montreal Protocol on Substances tha Deplete the Ozone Layer". List o countries which are parties to the Montrea Protocol will be notified by Directo General of Foreign Trade from time to time. However import from countries which are not parties to the Montrea Protocol is prohibited.
	180	2903 19 20	Trichloroethane	Restricted	Import is permitted by actual users agains a licence from a country which is a party to the "Montreal Protocol on Substances that Deplete the Ozone Layer". List of countries which are parties to the Montreat Protocol will be notified by Director General of Foreign Trade from time to time. However import from countries which are not parties to the Montreat Protocol is prohibited.
	181	2903 41 00	Trichlorofluoro methane	Restricted	Import is permitted by actual users agains a licence from a country which is a party to the "Montreal Protocol on Substances tha Deplete the Ozone Layer". List o

			countries which are parties to the Montrea Protocol will be notified by Directo General of Foreign Trade from time to time. However import from countries which are not parties to the Montrea Protocol is prohibited.
182 2903 42 00	Dichlorodifluoro methane	Restricted	Import is permitted by actual users agains a licence from a country which is a party to the "Montreal Protocol on Substances tha Deplete the Ozone Layer". List o countries which are parties to the Montrea Protocol will be notified by Directo General of Foreign Trade from time to time. However import from countries which are not parties to the Montrea Protocol is prohibited.
183 2903 43 00	Trichlorotrifluoroethanes	Restricted	Import is permitted by actual users agains a licence from a country which is a party to the "Montreal Protocol on Substances tha Deplete the Ozone Layer". List o countries which are parties to the Monito Protocol will be notified by Directo General of Foreign Trade from time to time. However import from countries which are not parties to the Montrea Protocol is prohibited.
184 2903 44 10	1,2 Dichlorotetra- fluoroethane	Restricted	Import is permitted by actual users agains a licence from a country which is a party to the "Montreal Protocol on Substances tha Deplete the Ozone Layer". List o countries which are parties to the Montrea Protocol will be notified by Directo General of Foreign Trade from time to time. However import from countries which are not parties to the Montrea Protocol is prohibited.
185 2903 44 20	Chloropenta fluoroethane	Restricted	Import is permitted by actual users agains a licence from a country which is a party to
			the "Montreal Protocol on Substances tha Deplete the Ozone Layer". List o countries which are parties to the Montrea Protocol will be notified by Directo General of Foreign Trade from time to time. However import from countries which are not parties to the Montrea Protocol is prohibited.

				a licence from a country which is a party to the "Montreal Protocol on Substances that Deplete the Ozone Layer". List of countries which are parties to the Montreat Protocol will be notified by Director General of Foreign Trade from time to time. However import from countries which are not parties to the Montreat Protocol is prohibited.
	37 2903 45 11	Chlorotrifluoro-methane	Restricted	Import is permitted by actual users agains a licence from a country which is a party to the "Montreal Protocol on Substances tha Deplete the Ozone Layer". List o countries which are parties to the Montrea Protocol will be notified by Directo General of Foreign Trade from time to time. However import from countries which are not parties to the Montrea Protocol is prohibited.
18	38 2903 45 12	Pentachloro fluoroethane	Restricted	Import is permitted by actual users agains a licence from a country which is a party to the "Montreal Protocol on Substances tha Deplete the Ozone Layer". List o countries which are parties to the Montrea Protocol will be notified by Directo General of Foreign Trade from time to time. However import from countries which are not parties to the Montrea Protocol is prohibited.
18	39 2903 45 13	Tetrachlorodi-fluoroethane Heptachlorodi- fluoropropane, Hexachlorodi- fluoropropane, Pentachlorotri- fluoropropane, Tetrachlorotetra- fluoropropane, Trichloropenta- fluoropropane, Dichlorohexa- fluoropropane, Chlorohepta- fluoropropane	Restricted	Import is permitted by actual users agains a licence from a country which is a party to the "Montreal Protocol on Substances tha Deplete the Ozone Layer". List o countries which are parties to the Montrea Protocol will be notified by Directo General of Foreign Trade from time to time. However import from countries which are not parties to the Montrea Protocol is prohibited.
19	oc 2903 45 21	Heptachlorodi-fluoropropane	Restricted	Import is permitted by actual users agains a licence from a country which is a party to the "Montreal Protocol on Substances tha Deplete the Ozone Layer". List o countries which are parties to the Montrea Protocol will be notified by Directo General of Foreign Trade from time to time. However import from countries which are not parties to the Montrea

				Protocol is prohibited.
191	2903 45 22	Hexachlorodi-fluoropropane	Restricted	Import is permitted by actual users against a licence from a country which is a party to the "Montreal Protocol or Substances that Deplete the Ozone Layer". List of countries which are parties to the Montreal Protocol will be notified by Director General of Foreign Trade fron time to time. However import fron countries, which are not parties to the Montreal Protocol is prohibited.
192	2903 45 23	Pentachlorotri-fluoropropane	Restricted	Import is permitted by actual users agains a licence from a country which is a party to the "Montreal Protocol on Substances tha Deplete the Ozone Layer". List o countries which are parties to the Montrea Protocol will be notified by Directo General of Foreign Trade from time to time. However import from countries which are not parties to the Montrea Protocol is prohibited.
193	2903 45 24	Tetrachlorotetra- fluoropropane	Restricted	Import is permitted by actual users agains a licence from a country which is a party to the "Montreal Protocol on Substances tha Deplete the Ozone Layer". List o countries which are parties to the Montrea Protocol will be notified by Directo General of Foreign Trade from time to time. However import from countries which are not parties to the Montrea Protocol is prohibited.
194	2903 45 25	Trichloropenta-fluoropropane	Restricted	Import is permitted by actual users agains a licence from a country which is a party to the "Montreal Protocol on Substances that Deplete the Ozone Layer". List o countries which are parties to the Montreat Protocol will be notified by Director General of Foreign Trade from time to time. However import from countries which are not parties to the Montreat Protocol is prohibited.
195	2903 45 26	Dichlorohexa-fluoropropane	Restricted	Import is permitted by actual users against a licence from a country which is a party to the "Montreal Protocol or Substances that Deplete the Ozone

				Layer". List of countries which are parties to the Montreal Protocol will be notified by Director General of Foreign Trade fron time to time. However import fron countries, which are not parties to the Montreal Protocol is prohibited.
196	2903 45 27	Chlorohepta-fluoropropane	Restricted	Import is permitted by actual users against a licence from a country which is a party to the "Montreal Protocol of Substances that Deplete the Ozone Layer". List of countries which are parties to the Montreal Protocol will be notified by Director General of Foreign Trade from time to time. However import from countries, which are not parties to the Montreal Protocol is prohibited.
197	2903 45 90	Other	Restricted	Import is permitted by actual users agains a licence from a country which is a party to the "Montreal Protocol on Substances that Deplete the Ozone Layer". List o countries which are parties to the Montreat Protocol will be notified by Director General of Foreign Trade from time to time. However import from countries which are not parties to the Montreat Protocol is prohibited.
198	2903 46 10	Bromochlorodifluoro- Methane	Restricted	Import is permitted by actual users against a licence from a country which is a party to the "Montreal Protocol on Substances that Deplete the Ozone Layer". List of countries which are parties to the Montrea Protocol will be notified by Director General of Foreign Trade from time to time. However import from countries, which are not parties to the Montreal Protocol is prohibited.
199	2903 46 20	Bromotrifluoro-methane	Restricted	Import is permitted by actual users against a licence from a country which is a party to the "Montreal Protocol on Substances that Deplete the Ozone Layer". List of countries which are parties to the Montrea Protocol will be notified by Director General of Foreign Trade from time to time. However import from countries, which are not

				parties to the Montreal Protocol is prohibited.
200	2903 46 30	Dibromotetra-fluoroethanes	Restricted	Import is permitted by actual users against a licence from a country which is a party to the "Montreal Protocol on Substances that Deplete the Ozone Layer". List of countries which are parties to the Montrea Protocol will be notified by Director General of Foreign Trade from time to time. However import from countries, which are not parties to the Montreal Protocol is prohibited.
201	2903 47 00	Other perhalogenated derivatives	Restricted	Import is permitted by actual users against a licence from a country which is a party to the "Montreal Protocol on Substances that Deplete the Ozone Layer". List of countries which are parties to the Montreal Protocol will be notified by Director General of Foreign Trade from time to time. However import from countries, which are not parties to the Montreal Protocol is prohibited.
202	2903 49 10	Halogenated derivatives of methane, ethane or propane halogenated only with flourine and chlorine (HCFCS)	Restricted	Import is permitted by actual users against a licence from a country which is a party to the "Montreal Protocol on Substances that Deplete the Ozone Layer". List of countries which are parties to the Montrea Protocol will be notified by Director General of Foreign Trade from time to time. However import from countries, which are not parties to the Montreal Protocol is prohibited.
203	2903 49 90	Other	Restricted	Import is permitted by actual users against a licence from a country which is a party to the "Montreal Protocol on Substances that Deplete the Ozone Layer". List of countries which are parties to the Montrea Protocol will be notified by Director General of Foreign Trade from time to time. However import from countries, which are not parties to the Montreal Protocol is prohibited.

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20/	2903 62 21	DDT-Technical 75 Wdp	Restricted	
	2903 62 21	Other	Restricted	
	2922 31 00	Amfepramone(INN),methado	Restricted	
200	2322 31 00	ne(INN) and	restricted	
		normethadone(INN);salts		
		thereof		
207	2922 44 00	Tilidine (INN) and its salts	Restricted	
208	2931 1010	Tetramethyl lead	Restricted	
209	3101 00 91	Animal dung	Restricted	
210	3101 00 92	Animal excreta	Restricted	
21′	33013010	Agar oil	Restricted	Import will be subject to the provisions of
				Convention of International Trade in
				Endangered Species of Wild Fauna &
				Flora (CITES).
212	3404 90 31	Poly Brominated Biphenyls	Restricted	Import is restricted in terms of Interim
				PIC procedure of Rotterdam convention
				on Prior Informed Consent procedure
				for hazardous chemicals and pesticides.
211	3404 90 32	Poly Chlorinated Biphenyls	Restricted	Import is restricted in terms of Interim
213	3404 90 32	Foly Chlorinated Diphenyis	Restricted	PIC procedure of Rotterdam convention
				on Prior Informed Consent procedure for
				hazardous chemicals and pesticides.
214	3404 90 33	Poly Chlorinated Terphenyls	Restricted	Import is restricted in terms of Interim
				PIC procedure of Rotterdam convention
				on Prior Informed Consent procedure for
				hazardous chemicals and pesticides.
215	3601 00 10	Blasting powder	Restricted	
	3601 00 20	Gun powder	Restricted	
	3601 00 90	Other	Restricted	
	3602 00 10	Industrial explosives	Restricted	
	3602 00 90	Other	Restricted	
	3603 00 11	For Mine blasting	Restricted	
	3603 00 19	Other	Restricted	
	3603 00 20	Detonating fuses	Restricted	
	3603 00 31	Non-ordnance	Restricted	
	3603 00 39	Other	Restricted	
	3603 00 41 3603 00 49	Non-ordnance	Restricted	
		Other	Restricted	
221	3603 00 51	Containing explosives electrically ignited, non-	Restricted	
		ordnance		
228	3603 00 59	Other	Restricted	
	3604 10 00	Fireworks	Restricted	
	3604 90 10	Ship signals	Restricted	
	1 3604 90 90	Other	Restricted	
	3605 00 10	Safety matches	Restricted	
	3605 00 90	Other	Restricted	

234	3606 90 10	Combustible preparations	Restricted	
	3606 90 91	Ferro-cerium, in all forms	Restricted	
	3606 90 92	Pyrophoric alloys, in all forms	Restricted	
237	3606 90 93	DNPT (Dinitroso penta- methylene tetramine)	Restricted	
238	3606 90 99	Others	Restricted	
239	3808 10 17	D.D.T. (excluding D D.T. of heading 29 03 62)	Restricted	
240	3808 20 50	Copper oxychloride	Restricted	
241	3824 71 10	Chemical products containing ozone depleting substances	Restricted	
242	3824 79 10	Chemical products containing ozone depleting substances	Restricted	
243	3824 90 35	Poly Brominated Biphenyls, Poly Chlorinated Biphenyls, Poly Chlorinated Terphenyls, Crocidolite	Restricted	Import is restricted in terms of Interim PIC Procedure of Rotterdam Convention on Pr Informed Consent procedure for hazardou chemicals and pesticides.
244	3824 90 36	Goods of a kind known as "Hazardous Wastes"	Restricted	
245	3825 10 00	Municipal waste	Restricted	
246	3825 20 00	Sewage sludge	Restricted	
247	3825 30 00	Clinical waste	Restricted	
248	3825 41 00	Halogenated	Restricted	
249	3825 49 00	Other	Restricted	
250	3825 50 00	Wastes of metal picking liquors, hydraulic fluids, brake fluids and anti-freeze fluids	Restricted	
251	3825 61 00	Mainly containing organic constituents	Restricted	
252	3825 69 00	Other	Restricted	
253	3825 90 00	Other	Restricted	
254	3826 00 00	Biodiesel and mixtures thereof, not containing or containing less than 70% by weight of petroleum oils and oils obtained from bituminous minerals.	Restricted	
	3915 10 00	Of polymers of ethylene	Restricted	
	3915 20 00	Of polymers of styrene	Restricted	
	3915 30 10	Of co-polymers of vinyl chloride	Restricted	
	3915 30 90	Other	Restricted	
	3915 90 10	Of polypropylene	Restricted	
260	3915 90 21	Of co-polymers of vinyl acetate	Restricted	
261	3915 90 29	Other	Restricted	

methyacrylic co-polymers  263 3915 90 41 Of alkyds and polyesters Restricted  264 3915 90 49 Of epoxide resins Restricted  265 3915 90 50 Of Polyamides Restricted  267 3915 90 61 Of phenoplast Restricted  268 3915 90 63 Of phenoplast Restricted  269 3915 90 63 Of polyurethanes Restricted  269 3915 90 71 Of regenerated cellulose Restricted  270 3915 90 72 Cellulose plastic waste such as cellulose intrates film scrap non- plasticised  271 3915 90 73 Cellulose plastic waste such as cellulose intrates plasticised  272 3915 90 74 Cellulose plastic waste such as cellulose acetate film scrap non plasticised  273 3915 90 75 Cellulose plastic waste such as cellulose acetate film scrap non plasticised  274 3915 90 90 Other Restricted  275 4004 00 00 Waste, parings and scrap of rubber (other than hard rubber) and powders and granules obtained there from.  276 4012 11 00 Of a kind used on Motor cars (including station wagons and racing cars)  277 4012 12 00 Of a kind used on buses or lorries  277 4012 12 00 Of a kind used on buses or lorries  278 4012 11 00 Of a kind used on buses or lorries  279 4012 12 00 Of a kind used on buses or lorries  279 4012 12 00 Of a kind used on buses or lorries  279 4012 12 00 Of a kind used on buses or lorries  270 4012 12 00 Of a kind used on buses or lorries and earth moving equipment including bigger size vehicles and light commercial vehicles is permitted freely if the per tyres c.i.f. value is US \$ 25 and above. (ii) Import of retreaded tyres for passenger automobile vehicles including two wheelers, three wheelers and personal type vehicles is permitted freely if the per tyres c.i.f. value is US \$ 25 and above. (ii) Import of retreaded tyres for passenger automobile vehicles including two wheelers, three wheelers and personal type vehicles is permitted freely if the per tyres c.i.f. value is US \$ 25 and above. (ii) Import of retreaded tyres for passenger automobile vehicles including two wheelers, three wheelers and personal type vehicles is permitted freely if the per tyres c.i.f. valu	262	3915 90 30	Of acrylic polymers and	Restricted	
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278 4012 13 00 Of a kind used on aircraft Restricted	278	4012 13 00	Of a kind used on aircraft	Restricted	

279	4012 19 10	For two wheeler	Restricted	
280	4012 19 90	Other	Restricted	
	4012 20 10	For buses, lorries and earth moving equipment including bigger size vehicles and light commercial vehicles	Restricted	
	4012 20 20	For passenger automobile vehicles, including two wheelers, three wheelers and personal type vehicles	Restricted	
283	4403 99 22	Sandal Wood	Restricted	Import of Sandal Wood will be subject to the conditions laid down in Policy Circular No. 1 (RE-06) / 2004-09 dated 7.4.2006 as amended from time to time.
284	4801 00 10	Newsprint, in rolls or sheets Glazed	Restricted	
285	4801 00 90	Newsprint, in rolls or sheets Other	Restricted	
286	4802 55 50	Bank, bond and cheque paper	Restricted	
	4802 55 60	Currency note paper	Restricted	
288	4802 55 70	Paper for security printing,	Restricted	
		currency paper, stamp paper		
289	4802 56 50	Bank, bond and cheque paper	Restricted	
290	4802 56 60	Currency note paper	Restricted	
291	4802 56 70	Paper for security printing, currency paper, stamp paper	Restricted	
292	4802 57 50	Bank, bond and cheque paper	Restricted	
293	4802 57 60	Currency note paper	Restricted	
294	4802 57 70	Paper for security printing, currency paper, stamp paper	Restricted	
295	4802 58 40	Bank, bond and cheque paper	Restricted	
296	4802 58 50	Paper for security printing, currency paper, stamp paper	Restricted	
297	4802 62 60	Paper for security printing, currency paper, stamp paper	Restricted	
298	4802 69 60	Paper for security printing, currency paper, stamp paper	Restricted	
299	4802 69 90	Other	Restricted	
	4907 00 10	Unused postage, revenue or similar stamps of current or new issue in the country in which they have, or will have, a recognized face value	Restricted	
301	4907 00 20	Bank notes	Restricted	Import by banks and dealers authorised

				by RBI will not require a licence by DGFT. Other condition of RBI will apply.
302	4907 00 90	Other	Restricted	1, ,
	6309 00 00	Worn Clothing and other worn articles	Restricted	Units in the Special Economic zone will be allowed to sell worn clothing in the Domestic Tariff Area to the extent of 15% of the cif value of imports made in the previous year.
304	6310 10 10	Woolen rags	Restricted	
305	6310 10 20	Cotton rags	Restricted	Permitted for import in completely mutilated form without a licence subject to the condition that mutilation must conform to the requirement specified by Customs Public Notice or Trade Notice.
306	6310 10 30	Gunny cuttings	Restricted	
307	6310 10 90	Other	Restricted	
308	6310 90 10	Woolen rags	Restricted	Permitted for import in completely mutilated form without a licence subject to the condition that mutilation must conform to the requirement specified by Customs Public Notice or Trade Notice.
309	6310 90 20	Cotton rags	Restricted	
310	6310 90 40	Synthetic rags	Restricted	Permitted for import in completely mutilated form without a licence subject to the condition that mutilation must conform to the requirement specified by Customs Public Notice or Trade Notice.
311	6310 90 90	Other	Restricted	
312	7108 20 00	Monetary	Restricted	
313	7204 21 10	Empty or discharged cartridges of all bores and sizes	Restricted	
314	7204 29 10	Empty or discharged cartridges of all bores and sizes	Restricted	
315	7326 90 99	Other - articles of iron or steel Forged or stamped, but not further worked:	Restricted	
	7404 00 11	Empty or discharged cartridges of all bores and sizes	Restricted	
3177	7404 00 19	Other Of copper alloys:	Restricted	Import of the following types of copper scrap is permitted without a licence to units registered with Ministry of Environment and Forest, Government of India:  Copper wire covered under ISRI code "Druid";

				Jelly filled copper cables.
318	7404 00 21	Empty or discharged cartridges of all bores and sizes	Restricted	
319	7404 00 29	Other	Restricted	
320	7503 00 90	Other(Nickel waste and scrap)	Restricted	
	7602 00 90	Other waste and scrap	Restricted	
322	7802 00 90	Other(lead waste and scrap)	Restricted	
323	7902 00 90	Other (zinc waste and scrap)	Restricted	Import of the following kinds of zinc skimmings is permitted without a licence to units registered with Ministry of Environment and Forest, Government of India, on actual user basis upto the annual quantity limits indicated in the registration certificate:
324	8002 00 90	Other(Tin)	Restricted	
	8101 97 00	Waste and scrap(Tungsten)	Restricted	
326	8102 97 00	Waste and scrap(Molybdenum)	Restricted	
327	8103 30 00	Waste and scrap(Tantalum)	Restricted	
328	8104 20 90	Other(Magnesium)	Restricted	
329	8105 30 00	Waste and scrap(Cobalt)	Restricted	
330	8106 00 20	Waste and scrap of bismuth and bismuth alloys, including bismuth powder	Restricted	
331	8107 30 00	Waste and scrap(cadmium)	Restricted	
332	8108 30 00	Waste and scrap(Titanium)	Restricted	
333	8109 30 00	Waste and scrap(Zirconium)	Restricted	
334	8110 20 00	Waste and scrap(Antimony)	Restricted	
335	8111 00 20	Waste and scrap of manganese base alloys	Restricted	
336	8112 13 00	Waste and scrap(Beryllium)	Restricted	
337	8112 22 00	Waste and scrap(Chromium)	Restricted	
338	8112 52 00	Waste and scrap(Thallium)	Restricted	
339	8112 92 00	Unwrought; waste and scrap; powders	Restricted	
340	8113 00 20	Waste and scrap of cermets	Restricted	
	8401 10 00	Nuclear reactors	Restricted	
342	8401 20 00	Machinery and apparatus for isotopic separation, and parts thereof	Restricted	
343	8401 30 00	Fuel elements (cartridges), non-irradiated	Restricted	Radio-active materials is permitted to be imported on the recommendation of Department of Atomic Energy.
	8401 40 00	Parts of Nuclear reactors	Restricted	
345	8525 50 10	Radio broadcast transmitter	Restricted	Not permitted to be imported except against a licence to be issued by the

		-		WPC wing of Ministry of Communication
				and Information Technology.
346	8525 50 20	TV broadcast transmitter	Restricted	Not permitted to be imported except
				against a licence to be issued by the
				WPC wing of Ministry of Communication
				and Information Technology.
347	8525 50 40	Communication jamming	Restricted	Department of Central Government may
		equipments		be permitted to import against licence
				however, import by any other category of
				importers is prohibited.
	8525 50 90	Other	Restricted	
349	8525 60 12	Marine radio communication	Restricted	Not permitted to be imported except
		equipment		against a licence to be issued by the
				WPC wing of Ministry of Communication
050	0505.00.00	Other and all the	Destricted	and Information Technology.
350	8525 60 92	Other satellite	Restricted	Not permitted to be imported except
		communication equipment		against a licence to be issued by the WPC wing of Ministry of Communication
				and Information Technology.
351	8526 10 00	Radar apparatus	Restricted	and information reclinology.
001	0020 10 00	radar apparatas	restricted	
352	8526 91 10	Direction measuring	Restricted	
		equipment		
353	8526 91 30	Direction finding equipment	Restricted	
354	8526 91 40	Non directional beacon	Restricted	
355	8526 91 50	VHF omni range equipment	Restricted	
356	8526 91 90	Other	Restricted	However, import of Global Positioning
				System (GPS) Receiver and Differential
				Global Positioning System (DGPS)
				Receiver is free.
357	8529 10 11	For communication Jamming	Restricted	Department of Central Government may
		equipment(Dish Antenna)		be permitted to import against licence
				however, import by any other category of
0.50	0500 40 00		D ( ) ( )	importers is prohibited.
358	8529 10 22	For communication jamming	Restricted	Department of Central Government may
		equipment(Other		be permitted to import against licence
		Aerials/Antenna:)		however, import by any other category of
350	8529 10 92	For communication jamming	Restricted	importers is prohibited.  Department of Central Government may
333	0329 10 92	equipment(Other)	Nestricted	be permitted to import against licence
		equipment(other)		however, import by any other category of
				importers is prohibited.
360	8529 90 20	For communication jamming	Restricted	Department of Central Government may
		equipment		be permitted to import against licence
				however, import by any other category of
				importers is prohibited.
361	8543 89 91	RF (Radio Frequency) power	Restricted	Department of Central Government may
		amplifiers and noise		be permitted to import against licence
		generators for		however, import by any other category of
		communication jamming		importers is prohibited.

		equipment,		
		static/mobile/manportable		
362	8548 10 10	Battery scrap, namely the following: Lead battery plates covered by ISRI, Code word Rails Battery lugs covered by ISRI,Code word Rakes	Restricted	
363	8548 10 20	Battert wastes, namely the following; Scrap drained/dry while intact, lead batteries covered by ISRI, Code word Rains, Scrap wet whole intact lead batteries covered by ISRI, Code word Rink, Scrap industrial intact lead cells covered by ISRI Code word Rono, Scrap whole intact industrial lead batteries covered by ISRI Code word Roper, Edison batteries covered by ISRI Code word Roper, Edison batteries covered by ISRI Code word Vaunt	Restricted	
364	8548 10 90	Other waste and scrap	Restricted	
365	8548 90 00	Other	Restricted	
366	8710 00 00	Tanks and other armoured fighting vehicles, motorised, whether or not fitted with weapons, and parts of such vehicle	Restricted	
367	8801 00 10	Gliders and hang Gliders	Restricted	Goods classified as sports goods or equipment shall however be allowed to be imported freely.
368	8801 00 20	Balloons	Restricted	Goods classified as sports goods or equipment shall however be allowed to be imported freely.
	8801 00 90	Other	Restricted	Goods classified as sports goods or equipment shall however be allowed to be imported freely.
370	8802 11 00	Helicopters-Of an unladen weight not exceeding 2000 kg	Restricted	
371		Helicopters-Of an unladen weight exceeding 2000 kg	Restricted	
	8802 20 00	Aeroplanes and other aircraft, of an unladen weight not exceeding 2000 kg	Restricted	
373	8802 30 00	Aeroplanes and other aircraft, of an unladen weight	Restricted	

		exceeding 2000 kg but not exceeding 15000 kg		
	8802 40 00	Aeroplanes and other aircraft, of an unladen weight exceeding 15000 kg	Restricted	
	8802 60 00	Spacecraft (including satellites) and suborbital and spacecraft launch vehicles	Restricted	
376	8906 10 90	Warships	Restricted	
377	9004 90 10	Passive night vision goggles	Restricted	
378	9013 10 10	Telescopic sights for fitting to arms	Restricted	
379	9301 11 00	Self-propelled(Artillery weapons)	Restricted	
380	9301 19 00	Other	Restricted	
	9301 20 00	Rocket launchers ; flame throwers; grenade launchers; torpedo tubes and similar projectors	Restricted	
382	9301 90 00	Other	Restricted	
	9302 00 00	REVOLVERS AND PISTOLS, OTHER THAN THOSE OF heading 9303 OR 9304	Restricted	
384	9303 20 00	Other sporting hunting or target shooting shotguns, including combination shotgun-rifles	Restricted	
385	9303 30 00	Other sporting, hunting or target-shooting rifles	Restricted	
386	9303 90 00	Other	Restricted	
387	9304 00 00	OTHER ARMS (FOR EXAMPLE, SPRING, AIR OR GAS GUNS AND PISTOLS, TRUNCHEONS), EXCLUDING THOSE OF HEADING 9307	Restricted	However, import of 0.177 bore air guns and air pistols registered with Rifle Clubs or District/State/ National Rifles Association. Free import of 0.177 bore air guns and air pistols will also be allowed to National Rifle Association of India (NRAI) for supplying the same to the eligible State Rifle Association / Clubs and to the eligible shooters. NRAI shall be required to keep appropriate account of the imported weapons.
388	9305 10 00	Of revolvers or pistols	Restricted	
	9305 91 00	Of military weapons of heading 9301	Restricted	
390	9305 99 00	Other	Restricted	
391	9306 21 00	Cartridges	Restricted	
392	9306 29 00	Other	Restricted	

393	9306 30 00	Other Cartridges and parts thereof	Restricted	
394	9306 90 00	Other	Restricted	
395	9601 90 10	Worked tortoise-shell and articles thereof	Restricted	
	9601 90 20	Worked mother of pearl and articles thereof	Restricted	
	9601 90 30	Worked bone (excluding whale bone) and articles thereof	Restricted	
398	9601 90 40	Worked horn, coral and other animal carving material and articles thereof	Restricted	
399	9601 90 90	Other	Restricted	
	9705 00 10	Stuffed animals and birds (taxidermy)	Restricted	Allowed for import under saving clause 3(1) of Foreign Trade (Exemption from Application of Rules in Certain Cases)Order, 1993, read with Customs Notification 157 dated 28.03.90.
401	9705 00 90	Other	Restricted	Allowed for import under saving clause 3(1) of Foreign Trade (Exemption from Application of Rules in Certain Cases)Order, 1993, read with Customs Notification 157 dated 28.03.90.
402	9803 00 00	All dutiable articles, imported by a passenger or a member of a crew in his baggage	Restricted	As provided under Customs and Baggage Rules by saving clause 3(1)(h) of Foreign Trade (Exemption from Application of Rules in Certain Cases)Order, 1993
403	9804 10 00	Drugs and medicines	Restricted	Subject to value limit of Rs. 2000(c.i.f)and other conditions as specified in clause 3(1), (i) of Foreign Trade (Exemption from Application of Rules in Certain Cases)Order, 1993.
	9804 90 00	Other	Restricted	Subject to value limit of Rs. 2000(c.i.f)and other conditions as specified in clause 3(1), (i) of Foreign Trade (Exemption from Application of Rules in Certain Cases)Order, 1993.
405	9805 10 00	Prepared or preserved meat, fish and vegetables; dairy products; soup; lard; fresh fruits	Restricted	Subject to value limit of Rs. 2000(c.i.f) and other conditions as specified in clause 3(1), (i) of Foreign Trade (Exemption from Application of Rules in Certain Cases)Order, 1993.
406	9805 90 00	All other consumable stores excluding fuel, lubricating oil, alcoholic drinks and tobacco products	Restricted	Subject to value limit of Rs. 2000(c.i.f) and other conditions as specified in clause 3(1), (i) of Foreign Trade (Exemption from Application of Rules in Certain Cases)Order, 1993.
407		Import of Unmanned Aircraft		It would require prior clearance of

System(UAS)/Unmanned Aerial Vehicle (UAVs) / Remotely Piloted Aircraft(RPAs)/Drones is	Directorate General of Civil Aviation (DGCA) and import license from DGFT
Restricted.	

## **Country Specific Restriction:**

(	01.	7113,7114,7115	Import of Gold and Silver under Exim Codes 7113, 7114,	
		and 7118	7115 and 7118 from South Korea are Restricted	